

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:120  
ANSWERED ON:24.02.2009  
IMPORT OF EDIBLE OIL  
Ahir Shri Hansraj Gangaram

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to increase the import of edible oil in view of its shortage and price hike in the country;
- (b) if so, the details thereof;
- (c) whether the Government has put a ban on the export of edible oil in view of its shortage in the country; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

a)to d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 120 FOR ANSWER ON 24TH FEBRUARY 2009 REGARDING " IMPORT OF EDIBLE OIL "

(a) & (b) Imports of edible oil are freely allowed. To ensure availability of edible oil in India, Government have also reduced the customs duty on some edible oils and eliminated the customs duty on others.

(c) & (d) To ensure adequate availability of edible oils in the market, the Government has prohibited export of edible oils. Export of edible oil is however allowed in small consumer packs upto 5 kg, subject to a limit of only 10,000 MT during the next one year upto 31-10-2009. Export of Coconut Oil is however allowed through Kochi port.